

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 253 of 2013 & IA-338 of 2013 and
Appeal No. 312 of 2013 & IA-405 of 2013

Dated : 6th May, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Appeal No. 253 of 2013 & IA-338 of 2013

Gujarat Biomass Energy Developers Association ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : None

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1
with Mr. S.R. Pandey, Legal Adviser
GERC

Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

Appeal No. 312 of 2013 & IA-405 of 2013

Gujarat Energy Transmission Corporation Ltd. & Ors. ... Appellant(s)

Versus

Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Ms. Suparna Srivastava for R-1
with Mr. S.R. Pandey, Legal Adviser
GERC

ORDER

We have heard the learned counsel for the Respondents.

Post the matter for rejoinder submission on **19th May, 2014.**

In the meantime, written submissions may be filed by the parties after serving copy on the other side.

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member